

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 1335 -- JK (LD) of 2025

DATED:- 30 - 01 - 2025

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

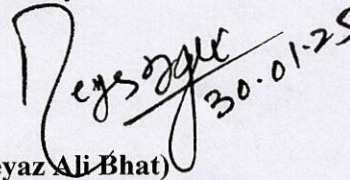
Secretary to Government

Dated:- 30- 01 - 2025

No:-LAW-OIC/01/2025

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.1335 - JK(LD) of 2024 dated 30.01.2025

| S. No. | Case Title | OIC |
|--------|--|---|
| 1 | WP(C) No. 2789/2024 CM. 7594/2024 titled Ravi Handoo & others V/s UT of J&K and others. | Mr. Aadil Fareed Assistant Commissioner Central with Divisional Commissioner Kashmir |
| 2 | OA No. 1238/2024 in MA No. 1278/2024 titled Kartik Koul Vs Revenue Department. | Mr. Sanjeev Gupta, Under Secretary to Government, Revenue department. |
| 3 | OA No. 478/2023 titled Susheel Kumar Virdhi and another Vs. Union Territory of J&K and others. | Mr. Yasir Arafat, Tehsildar. |

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Reysoqul